

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2058(CHE)/2023

PETITION NUMBER : CP(IB)/612/CHE/2017

NAME OF THE PETITIONER : P Eswaramoorthy, (Liq) (Senthil Papers and Boards Pvt Ltd)

NAME OF THE RESPONDENT(S) : -----

UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 31(3) of IBBI and Rule 11 of NCLT rules, 2016

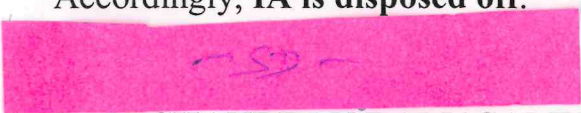
ORDER

Ld. Counsel Ms. Sangamithra Loganathan for the Applicant / Liquidator.

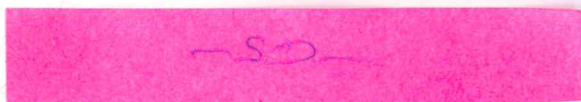
This application has been filed to take on record the modification of the list of stakeholders / creditors of the Corporate Debtor M/s. Senthil Papers and Boards Pvt Limited dated 20.09.2023 in terms of Regulation 31(3) of IBBI (Liquidation Process) Regulations, 2016.

The same is taken on record subject to all just exceptions.

Accordingly, IA is disposed off.


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


JYOTI KUMAR TRIPATHI
Member (Judicial)